

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5204
ANSWERED ON:26.04.2013
INCLUSION OF CASTES IN STS LIST
Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government proposes to include the Boro-Kacharis living in Karbi Anglong and in Dima Hashao/North Cachar Hills Autonomous Districts in Assam in the list of Scheduled Tribes (Hills) by way of bringing modification to the list of STs (Hills); and

(b) if so, the details thereof and the steps taken so far in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) & (b) : As per Memorandum of Settlement(MoS), the Government of India agrees to consider sympathetically the inclusion of the Bodo Kacharis living in Karbi Anglong and NC Hills Autonomous Districts in the list of Scheduled Tribes (Hills).

As per the modalities approved in 15.6. 1999 (further revised on 25.6.2002) for deciding claims for inclusion in, or exclusion from and other modifications in the orders specifying the lists of Scheduled Tribes. According to these modalities, only those proposals which have recommended and justified by the concerned State Government/ UT Administration and concurred in by the Registrar General of India and the National Commission for Scheduled Tribes are taken up for consideration for amendment of legislation. As per above mentioned modalities, the proposal for inclusion of Boro-Kacharis has been processed.